## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P. No. 40/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE PARTIES: M/s. Laxyo Energy Limited

V/s.

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

Anshul Jain PCS. Aruff.

Prach Manekon petitione Prach

workshar.

M:S.Bhardwag;

afw

V.P.VERMA for Respondent. Thema

## C.P No. 27 & 40/397-398/NCLT/MB/MAH/2015

- 1. Both the parties are present.
- 2. Pleadings to be completed on or before 29.09.2016.
- 3. Independent chairperson should continue till next date of hearing.
- 4. List this matter on 29.09.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 31st August, 2016.